

| Year | BSF personnel martyred at LoC |
|------|-------------------------------|
| 2017 | 2                             |
| 2018 | 2                             |

(c) and (d) *Ex-gratia* compensation is paid to the families of martyred as per the extant rule of CAPFs.

### **Trafficking of women in Delhi**

338. SHRI SANJAY RAUT:

DR. BANDA PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 16 cases of women trafficked to the capital and to be sold in the Middle East were rescued from Delhi by the Delhi Police;

(b) if so, the details thereof;

(c) whether the recent Act to check trafficking of women and children is being implemented; and

(d) if so, the number of persons arrested and prosecuted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) and (b) Delhi Police has reported that during the course of joint raid/operation with Delhi Commission for Women on 24.07.2018, 16 girls/women were rescued from a premises in Munirka Village and a case *vide* FIR No. 263/2018 dated 25.07.2018 u/s 420/468/471/370/120-B IPC was registered at Police Station, Vasant Vihar, Delhi. Two accused persons have been arrested and all the rescued girls/women have been sent to their hometown.

(c) and (d) Details of cases of human trafficking reported to Delhi Police, victims rescued and persons arrested during the last two years are as under:—

| Year | Cases reported | Victims Rescued |        | Persons Arrested |
|------|----------------|-----------------|--------|------------------|
|      |                | Male            | Female |                  |
| 2017 | 95             | 408             | 71     | 80               |
| 2018 | 84             | 459             | 166    | 91               |